

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3187
TO BE ANSWERED ON 05.01.2018

Allocation of Funds under CAMPA

3187. SHRI NINONG ERING:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to State:

- (a) whether the information on fund allocation and expenditure incurred under Compensatory Afforestation Fund Management and Planning Authority (CAMPA) scheme till last financial year is in public domain and if so, the details thereof and if not, the reasons therefor;
- (b) whether the Government has received the Annual Plan of Operation of Arunachal Pradesh for the last three years and if so, the details thereof and the action taken by the Government thereon;
- (c) the details of net Present Value amount received from Arunachal Pradesh according to the fixed rates during each of the last three years;
- (d) whether there is a huge difference in the net accumulation and disbursement ratio of CAMPA funds to various States / UTs and if so, the details thereof and the reasons therefor;
- (e) the details of amount collected under CAMPA scheme and amount spent for plantation activity and infrastructure purposes; and
- (f) the details / dimension of forest land area diverted for non forest purposes in Arunachal Pradesh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) Yes Madam. The details of the releases are sent to the Nodal officer of State CAMPA which is a public document.
- (b) Yes Madam, the combined Annual Plan of Operation (APO) for the year 2014-15, 2015-16 and 2016-17 have been received with the total outlay of Rs. 325 crores and an amount of Rs.150 crores (Rs One hundred and fifty crores only) has been released to the Arunachal Pradesh State CAMPA on 10th January 2017.

(c) the details of Compensatory levies collected and deposited in Arunachal Pradesh State Compensatory Afforestation Fund (CAF) including *inter alia* the Net Present Value NPV managed by ad-hoc CAMPA during the last three years is as under:

(i)	year ending 31 st March 2015 :	Rs. 41.41 crores ;
(ii)	year ending 31 st March 2016	Rs. 118.32 crores;
(iii)	year ending 31 st March 2017	Rs. 102.97 crores.

(d)&(e) The amount collected and deposited in Compensatory Afforestation Fund of various State/Union territories managed by Ad-hoc CAMPA and amount released to various States/Union territories against the approved Annual Plan of Operations (APO) by the Steering Committees of respective States/Union territories is placed at **Annexure A**.

The funds are released to States/ UT since 2009 as per the Supreme Court directions. By their Order dated 10th July 2009 in Writ Petition (Civil) No.202/1995 titled T N Godavarman Thirumalpad Vs UOI & Ors, the Supreme Court of India permitted the release of an amount Rs.1,000 crores per annum for the next 5 years, in proportion to 10% of the principal amount pertaining to the respective State/ Union Territory. By their judgment dated 12th March 2014 in the above Writ Petition, the Hon'ble Court have permitted the release of an amount equal to 10% of the principal amount lying to the credit of each State/ Union Territories out of the interest receivable by it with effect from the financial year 2014-15 onwards; The amounts so released are to be spent for plantation and infrastructure purposes etc., in terms of the Annual Plan of Operation finalised in terms of the State CAMPA Guidelines which also have the approval of the Hon'ble Court, in their Order dated 10th July 2009.

(f) the details/dimension of forest land area diverted for non forest purposes in Arunachal Pradesh is placed at '**Annexure-B**'.

Annexure 'A' referred to in the answer to part (e) of Lok Sabha Unstarred Question No. 3187 by Shri Ninong Ering due for written answer on 5th January 2018.

Sl. No.	State/UT	Principal Amount deposited by User agencies in State/UT CAF during 2006-2017 (in Rupees)	Amount released to State/UT CAF (in Rupees)(2009-10 to 30.11.2017)
1	2		3
1	Andaman & Nicobar Islands	195,169,950	57,687,000
2	Andhra Pradesh	15,404,365,750	8,827,015,000
3	Arunachal Pradesh	14,857,937,550	3,583,684,000
4	Assam	4,604,401,005	1,228,858,100
5	Bihar	4,055,475,200	1,501,543,400
6	Chandigarh	117,414,050	42,822,000
7	Chhattisgarh	41,965,562,000	12,932,440,000
8	Dadra & Nagar Haveli	105,478,957	3,218,000
9	Daman & Diu		
10	Delhi	861,670,134	196,748,000
11	Goa	1,595,348,250	454,665,000
12	Gujarat	12,334,548,600	2,838,332,000
13	Haryana	9,735,077,500	2,329,550,000
14	Himachal Pradesh	14,144,773,870	5,734,689,400
15	Jammu & Kashmir	7,334,526,750	2,387,835,000
16	Jharkhand	31,441,461,265	10,531,239,300
17	Karnataka	11,541,814,650	4,853,833,000
18	Kerala	653,219,050	76,558,000
19	Lakshadweep		
20	Madhya Pradesh	35,919,714,350	8,615,347,000
21	Maharashtra	25,604,511,400	10,276,865,000
22	Manipur	2,742,866,000	882,369,000
23	Meghalaya	1,143,312,380	167,264,000
24	Mizoram	745,788,900	326,752,000
25	Nagaland		
26	Odisha	59,502,916,303	18,221,525,050
27	Pudducherry		
28	Punjab	7,681,347,066	2,834,663,872
29	Rajasthan	17,679,307,850	5,344,817,000
30	Sikkim	2,331,743,450	704,826,000
31	Tamil Nadu	935,330,450	224,029,000
32	Telangana	14,313,000,000	3,300,001,000
33	Tripura	1,647,038,115	500,036,300
34	Uttar Pradesh	14,555,096,664	4,528,385,400
35	Uttarakhand	22,913,114,250	8,533,890,000
36	West Bengal	1,632,560,650	374,153,000
	Grand Total	380,295,892,359	122,415,640,822

Annexure-B referred to the answer to part (f) of Lok Sabha Unstarred Question No. 3187 by Shri Ninong Ering due for written answer on 5th January, 2018

Details of forest land diverted for non-forestry purposes under Forest (Conservation) Act, 1980 in the state of Arunachal Pradesh in last three years (from 2014-2017)

S. No.	File No.	Proposal Name	Category	Area Diverted (in ha.)	Date of Stage-II
1	3-AN B 077/2008- SHI	CONSTRUCTION OF 155 MTR. SPAN PERMANENT BRIDGE OVER TIDDING RIVER & ITS APPROACHES ON TEZU HAYULIANG ROAD	Others	2.28	17-Jul-14
2	8-26/2011- FC	DIVERSION OF 71.84 HA FOREST LAND FOR IMPROVEMENT OF CHAGLANG-KHONSA ROAD (23.40KM TO 67.42KM) OF ARUNACHAL HIGHWAY (NH-52 B) BY PWD UNDER PM'S PACKAGE IN TIRAP DISTRICT OF ARUNACHAL PRADESH.	Road	71.84	19-Sep-17
3	3-AN C 079/2009- SHI	CONSTRUCTION/IMPROVEMENT OF BALIPARA-CHARDUAR-TAWANG ROAD FROM 36.00 KM POINT - 50.00 KM POINT IN WEST KAMENG DISTRICT (ICBR)	Road	8	28-Apr-14
4	3-AN C 076/2009- SHI	CONSTRUCTION / IMPROVEMENT OF TRANS ARUNACHAL HIGHWAY (NH 52 B) TISSA TO KANUBARI (0.00 KM TO 65.00 KM) ROAD BY PWD IN TIRAP DISTRICT	Road	7.42	25-Sep-14
5	3-AN C 001/2010- SHI	CONSTRUCTION OF TRANS ARUNACHAL HIGHWAY (NH 52 B) MAHADEVPUR TO DIRAK NALLAH, SECTOR MAHADEVPUR TO CHANGLANG (0.00 KM TO 17.565 KM) BY PWD	Road	11.4	3-Nov-14
6	RO-NE/F 54- 2015-SHI	PROPOSAL FOR DIVERSION OF 9.60 Ha OF FORESTLAND FOR CONSTRUCTION OF CHAKSANG-GG-PT 4594 RAOD FROM 0.00 KM TO 4.00 KM BY BRTF AT TAWANG DISTRICT	Road	9.6	6-Jul-15
7	RO-NE/F 53- 2015-SHI	Proposal for diversion of 9.66 ha of forest land for construction of Lungro GG-PT 4720 road from 0.00 km to 4.025 km by BRTF in Tawang Dist.	Road	9.66	6-Jul-15
8	3-AN C 088/2011- SHI	Proposal for diversion of 25.00 ha of forestland for construction of Joram-Koloriang road from 138.00 km to 158.00 km by BRTF in Kurung Kumey Dist.	Road	25	10-Apr-15

9	3-AN C 090/2010- SHI	DIVERSION OF FOREST LAND FOR IMPROVEMENT OF LIKABALI - BAME (12.00 KM TO 22.00 KM) ROAD BY BRTF IN WEST SIANG DISTRICT OF ARUNACHAL PRADESH	Road	6.14	22-Sep-14
10	3-AN C 027/2011- SHI	CONSTRUCTION OF ROAD ON WESTERN BANK OF LOHIT RIVER FROM KIBITHU - THOCHU - WACHA (0.00 KM TO 9.75 KM) IN ANJAW DISTRICT OF ARUNACHAL PRADESH BY BRTF (NON-ICBR)	Road	23.4	8-Apr-14
11	3-AN C 023/2011- SHI	IMPROVEMENT OF BALIPARA - CHARDUAR - TAWANG ROAD FROM KM 99.45 TO 106.38 KM BY BRTF IN WEST KAMENG DISTRICT (ICBR)	Road	9.777	9-Oct-14
12	3-AN C 004/2010- SHI	IMPROVEMENT/UPGRADATION OF ROAD FALLING UNDER SECTOR PAPU-YUPIA-HOJ-POTIN OF TRANS ARUNACHAL HIGHWAY (NH 229) BETWEEN KM 7.00 (NYORCH) TO 20.00 KM (KAN NALLAH) IN PAPUMPARE DISTRICT OF ARUNACHAL PRADESH	Road	16.8	30-Sep-16
13	3 ANC 026/2013- SHI	PROPOSAL FOR DIVERSION OF 22.50 ha OF FORESTLAND FOR IMPROVEMENT OF AKAJAN-LIKABALI-BAME ROAD FROM 40.00 km TO 65.00 KM TO NHDL SPECIFICATION BY BRTF IN WEST SIANG DISTRICT OF ARUNACHAL PRADESH	Road	22.5	12-Sep-17
14	3 AN B 027/2013- SHI	DIVERSION OF 1.951 ha OF FORESTLAND FOR IMPROVEMENT OF AKAJAN-LIKABALI-BAME ROAD FROM 95.00KM TO 105.62KM BY BRTF IN WEST SIANG DISTRICT OF ARUNACHAL PRADESH	Road	1.951	22-Jul-15
15	8-119/2002- FC	DIVERSION OF 42.00 HA OF FOREST LAND FOR CONSTRUCTION OF WIDENING AND IMPROVEMENT OF DIRANG MANDELA ROAD BY THE BRTF IN WEST KAMENG DISTRICT OF ARUNACHAL PRADESH.	Road	42	29-Sep-14
16	8-102/2002- FC	DIVERSION OF 30.98 HA OF FOREST LAND FOR CONSTRUCTION, WIDENING AND IMPROVEMENT OF ITANAGAR-GOHPUR ROAD PH-I BY BRTF IN PAPUMPARE DISTRICT OF ARUNACHAL PRADESH.	Road	30.98	6-Jun-16
17	8-87/2009- FC	DIVISION OF 90.47 HA OF FORESTLAND FOR CONSTRUCTION OF ARUNACHAL PRADESH PACKAGE OF ROADS & HIGHWAY YINGKIONG-MARIYANG-PASIGHAT (00.00 KM TO 130.3840 KM) ROAD BY PWD IN UPPER SIANG	Road	90.47	24-Oct-17

18	8-83/2009-FC	DIVERSION OF 50.37 HA OF FORESTLAND CONSTRUCTION OF TRANS ARUNACHAL PRADESH HIGHWAY (NH-52 B) PASIGHAT TO PANGIN (20.00 KM TO 76.00) ROAD BY PWD IN UPPER SIANG	Road	50.37	24-Aug-16
19	8-27/2011-FC	DIVERSION OF 84.15 HA FOREST LAND FOR CONSTRUCTION OF CLASS-9 ROAD SPECIFICATION FORM 0.00 KM. TO 56.10 KM ON ROAD BANGA-JANGA-GOMPA-NAGA GG (BJG-NAGA GG) BY BRTF IN TAWANG & WEST KAMENG DISTRICT OF ARUNACHAL PRADESH.(ICBR)	Road	84.15	17-Aug-16
20	8-12/2010-FC	REVISED DIVERSION OF 38.045 (ORIGINALLY APPROVED-65.85 HA)OF FOREST LAND FOR IMPROVEMENT/UP-GRADATION OF TRANS-ARUNACHAL HIGHWAY (NH-229)FROM PAPU-YUPIA-HOJ-POTIN (20.00 KM KAN NALLAH TO 50.00 KM POINT) IN FAVOLUR OF PWD IN PAPUM PARE DISTRICT OF ARUNACHAL PRADESH.	Road	38.045	23-Oct-17
21	8-21/2013-FC	PROPOSAL FOR DIVERSION OF 160.958HA(60.588 HA+ 100.37HA) OF FORESTLAND FOR LAYING OF 132 KV S/C TRANSMISSION LINE FROM TEZU TO NAMSAI IN LOHIT DISTRICTS OF ARUNACHAL PRADESH BY M/S POWER GRID CORPORATION OF INDIA LTD.	Transmission Line	160.958	11-Jun-14